

**Title:** Introduction of Constitution (Scheduled Tribes) Order (Amendment) Bill, 1998. (Amendment of the Schedule)

15.45-1/3

SHRI MADHAB RAJBONGSHI(MANGALDAI): Sir, I beg to move for leave to introduce B a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

SHRI MADHAB RAJBONGSHI(MANGALDAI ): Sir, I introduce the Bill.